

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1325/Confdl./2023
II-3-1/2023

Bilaspur, dated the 7th September, 2023

The following candidate as mentioned in Column no. (2), appointed on probation as Civil Judge (Entry Level) in the Cadre of Chhattisgarh Lower Judicial Service by the State Government vide Order No. 9885/2832/21-B/C.G./2023 dated 11.08.2023, is posted in the capacity as mentioned against her name in Column No. (3) of the table below, with a direction to join her place of posting on or before 19.09.2023:-

TABLE

S.No.	Name	Posted as
(1)	(2)	(3)
1.	Ku. Khushboo Jain, D/o Shri Preetam Kumar Jain	III Civil Judge Class-II, Mahasamund

BY ORDER OF THE HIGH COURT


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL

Endt. No. 1326/Confdl./2023
II-3-1/2023

Bilaspur, dated the 7th September, 2023

Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
17. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Ku. Khushboo Jain, D/o Shri Preetam Kumar Jain, Bada of Motilal Jain, House No. 31/47, Baijnathpara, Raipur Pin - 492001 *for information and compliance. She is directed to send her charge report to this Registry through the concerned District & Sessions Judge.*
20. District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur /Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
21. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
22. Additional Registrar (Judicial/D.E./Admn./O/o R.(J.) and Central Filing/Checker/Copying), High Court of Chhattisgarh, Bilaspur for information.
23. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
24. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
25. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
26. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
27. Deputy Registrar (Confidential/Civil & Supreme Court Section/ Criminal/Works/D.E./Protocol/ S.C.M.S. Cell & S.W.), High Court of Chhattisgarh, Bilaspur for information.
28. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
29. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
30. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
31. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL

07-09-2023